

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA

No.HHC/GAZ/10-28/78-III-

Dated Shimla 22nd July, 2013.

NOTIFICATION

The High Court of Himachal Pradesh, in exercise of the powers vested in it under Section 12(2) of the Code of Criminal Procedure, 1973, has been pleased to designate all the Civil Judges (Senior Division) –cum-JMICs in Himachal Pradesh as Additional Chief Judicial Magistrates, in their respective places of jurisdiction, with immediate effect.

Additional Chief Judicial Magistrates shall in the absence of the Chief Judicial Magistrate of the District, exercise all powers of the Chief Judicial Magistrate under the Code of Criminal Procedure within the territorial limits of the District in which they have been appointed.

BY ORDER OF THE HON'BLE HIGH
COURT OF HIMACHAL PRADESH

REGISTRAR GENERAL

Endst.No.HHC/HAZ/10-28/78-IV-

Dated: 22.7.2013

Copy forwarded to:

1. The Registrar(Administration)-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Principal Secretary (Home)/ (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General /Registrar (Inspection, Confidential & Budget) /Registrar(Judicial)/Registrar-Vigilance Finance and Accounts)/OSD-Legal Research and Rules/ OSD-CPC/OSD- Personnel/O&A and Library/OSD Establishment & Building/ Administrator-Assistant Coordinator, Main Mediation Centre, High Court of H.P., Shimla.
4. The L.R.-cum-Secretary (Law) to the Govt. of H.P., Shimla.
5. All the District/Additional District and Sessions Judges in the State of H.P.
6. Member Secretary, Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/Dharamshala, H.P.
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.
12. The Accountant General, (A & E). Shimla, H.P.

13. All the Civil Judges (Senior Division)-cum-JMICs in H.P. for information and necessary action.
14. All the Civil Judges (Junior Division) in H.P.
15. All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
16. All the Deputy Commissioners/Superintendents of Police, in, H.P.
17. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
18. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/Marriage Counsellor/ Chief Librarian/ Public Relation Officer, High Court of Himachal Pradesh, Shimla.
19. The Secretary to the Registrar General/ P.S. to the Registrar (Judicial & Judges Branch)/ Registrar (Administration) High Court of Himachal Pradesh, Shimla.
20. Personal file of the Civil Judges (Senior Division).
21. The Technical Director, NIC Branch of this Registry for conversion of the same into digital form on Gazette Website in terms of this Registry Office Order No.HHC/Admn.1 (18)/78-XI-9934-41, dated 8.4.2011.
22. Guard file.

Registrar General.